

proposed to be held during the month of August, 1952;

(b) what is the main object of such a conference; and

(c) what is the estimated expenditure to be incurred by Government for the conference?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes. A Conference on dissemination of Agricultural information is being convened by the Indian Council of Agricultural Research. The time and venue of the meeting have not yet been decided.

(b) The object of the Conference is to examine ways and means by which results of scientific research and agricultural information could be successfully disseminated to the farmers and their requirements ascertained and to evolve proposals for setting up a suitable machinery for this purpose throughout the country.

(c) Government are not incurring any expenditure for convening this Conference.

NORTH TRUNK ROAD OF ASSAM

***1752. Shri Beli Ram Das:** Will the Minister of Transport be pleased to state:

(a) whether Government are aware of the fact that the North Trunk Road of Assam, which connects Assam with rest of India via Jalpaiguri and Cooch-Behar in West Bengal is not an all weather road; and

(b) whether Government propose to take up this road as a National Highway?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

- (a) Yes.
(b) No.

CONDEMNED FOODGRAINS

***1753. Shri B. S. Murthy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice and wheat rendered unfit for human consumption while stocked in the Central Government godowns during 1950-51 and 1951-52 and the value thereof; and

(b) the causes for the same and what action has been taken against the officials responsible for the damage?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a)—

	Rice	Value
	Tons-cwt. qr. lb.	Rs. a. p.
1950-51	0 0 3 8	24 12 0
1951-52	1 11 0 19	995 6 0
	Wheat	Value
	Tons cwt. qr. lb.	Rs. a. p.
1950-51	0 6 3 16	141 0 0
1951-52	2 18 1 8	1,459 0 0

(b) These are insignificant quantities, considering the quantities stocked and the question of action against any official does not arise.

OFFICERS ON DEPUTATION TO HYDERABAD

***1492. Shri Krishnacharya Joshi:** Will the Minister of States be pleased to state:

(a) the present number of the Gazetted Officers of the Central Government whose services were lent to the Hyderabad Government after the Police Action; and

(b) whether there is any time limit of their service in Hyderabad?

The Minister of Home Affairs and States (Dr. Katju): (a) Two.

(b) One officer has been lent till the 16th November 1953; the term of the other officer expires on 10th July 1952 but the Hyderabad Government have asked for extension of the period by one more year.

STATE EMPLOYEES OF TRIPURA

399. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) the departments of administration of Tripura State which have been re-organised and are getting pay on new scales;

(b) the departments that await re-organisation; and

(c) what interim relief is considered to be given to the employees who are not getting pay according to the revised scales of pay?

The Minister of Home Affairs and States (Dr. Katju): (a) The reorganisation of the services and revision of

scales of pay of the posts in respect of the following Departments have been sanctioned:—

- (1) Police.
- (2) Civil Supplies.
- (3) Co-operation.
- (4) Judicial.
- (5) Registration.

(b) The proposals in respect of the following departments are still under consideration:—

- (1) Secretariat.
- (2) Excise.
- (3) Forests.
- (4) Jails.
- (5) Education.
- (6) Medical and Public Health.
- (7) Agriculture.
- (8) Government Press.
- (9) Industries, Commerce and Labour.
- (10) Works and Buildings.

(c) No interim relief is proposed.

BENGAL MUNICIPAL ACT

400. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) whether there is a proposal for extending Bengal Municipal Act to Agartala Municipality; and

(b) if the answer to part (a) above be in the affirmative, what steps have been taken in the matter?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The Chief Commissioner is considering in consultation with the local Municipality a proposal to extend the Bengal Municipal Act to Tripura.

SHIPS

401. Shri Badshah Gupta: Will the Minister of Transport be pleased to state:

(a) the number of cargo ships and passenger ships respectively belonging to the Indian companies with the date of each being put to sea;

(b) their respective costs and names of the owners;

(c) their respective routes; and

(d) the names and sea-going dates of the cargo and passenger ships owned by non-Indian nationals wholly or partially?

The Parliamentary Secretary to the Prime Minister: (a) to (c). The required information is given in the statement laid on the Table of the House. [See Appendix VIII, annexure No. 30.]

(d) It is regretted that the required information is not available.

MAIZE AND MILO (PRODUCTION)

402. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area under milo in different States in 1950-51 and 1951-52; and

(b) the total production of maize in different States in 1951-52 and the percentage of increase or decrease in the previous three successive years?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). Two statements giving the available information in respect of *jawar* and *maize* are placed on the Table of the House. [See Appendix VIII, annexure No. 31.] Milo is not produced in India, and its nearest equivalent is *jowar*.

PULSES

403. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area under the cultivation of pulses in 1951-52 and 1952-53 and specially in Uttar Pradesh;

(b) whether the production of pulses in 1952-53 is surplus in Uttar Pradesh;

(c) if so, how much has so far been transported to the deficit areas during the current year;

(d) what is the area under soyabain and whether the production of soyabain is encouraged in some parts of the various States; and

(e) if so, what is the total additional production in India in 1952-53?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Final estimates of pulses for 1951-52 have not yet become available, except for 'other Kharif pulses' which include *urad mung*, *moth*, *kulthi* etc. A statement giving the Final Estimates for these pulses and the latest available estimates for other pulses is laid on the Table of the House.